

LOK SABHA
UNSTARRED QUESTION NO. 353
TO BE ANSWERED ON 8TH DECEMBER, 2022
States with CNG Facility

†353. SHRIMATI KESHARI DEVI PATEL:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the name of the cities in the country where Compressed Natural Gas (CNG) facility is available, State-wise including Uttar Pradesh, Jharkhand, Chhattisgarh and Maharashtra;
- (b) whether the Government proposes to provide CNG facilities in other major cities of the country and if so, the details thereof;
- (c) whether the Government is considering other alternative fuels like CNG and PNG in view of the continuous increase in the prices of petrol and diesel and if so, the details thereof; and
- (d) whether there is any plan to open CNG/PNG pump in Phulpur Parliamentary Constituency of Prayagraj district in Uttar Pradesh and if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a) to (d): Establishment of CNG station is part of the development of City Gas Distribution (CGD) Network and the same is being carried out by the entities authorised by Petroleum and Natural Gas Regulatory Board (PNGRB). After completion of 11 A CGD bidding round, 295 Geographical Areas (GAs) covering about 98% of the population and 88% of total geographical area of the country spread over around 630 districts in 28 states/UTs including all cities under these GAs, have been covered under the CGD network.

As on 30.9.2022, 221 GAs have been operationalised for supply of CNG. The supply of gas to the cities in these 221 GAs is also being done as per the MWP targets mandated by PNGRB and techno-commercial feasibility.

The entity authorized for development of CGD Network in Prayagraj district GA which includes Phulpur Parliamentary Constituency is Indian Oil Adani Gas Private Limited and commissioning of CNG Stations and providing PNG connections are being carried out as per the MWP targets provided by the PNGRB and the techno-commercial feasibility.

State/UT-wise details of Geographical Areas (GAs) where CNG stations are situated are at Annexure.

Government is promoting alternative fuels which inter alia include Liquefied Natural Gas (LNG), Green Hydrogen, Compressed Bio-Gas (CBG), Ethanol, etc for reduction in green house gas emissions as well as reduction in import dependence of fossil fuels.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 353 TO BE ANSWERED ON 08.12.2022 REGARDING STATES WITH CNG FACILITIES.

Details of GAs in the country where CNG station are situated

Sl. No.	State	Geographical Areas under CGD Networks
1.	Andhra Pradesh	Kakinada, East Godavari District (excluding area already authorized), West Godavari District, Krishna District (excluding area already authorized), Srikakulam, Visakhapatnam and Vizianagaram Districts, Vijayawada, Anantapur and YSR (Kadapa) Districts, Sri PottiSriramulu Nellore District
2.	Andhra Pradesh Karnataka & Tamil Nadu	Chittoor, Kolar and Vellore Districts
3.	Assam	Uppar Assam,
4.	Bihar	Aurangabad, Kaimur and Rahtas Districts, Begusarai District, Gaya and Nalanda Districts, Patna District, Arwal, Jehanabad, Bhojpur and Buxar Districts, Muzaffarpur, Vaishali, Saran Samastipur Districts, Lakhisarai, Munger and Bhagalpur District.
5.	Bihar & Jharkhand	Sheikhpura, Jamui and DeogharDistt.
6.	Chandigarh (UT)	Chandigarh
7.	Dadra and Nagar Haveli (UT)	UT of Dadra and Nagar Haveli
8.	Daman and Diu (UT)	UT of Daman
9.	Daman and Diu and Gujarat	Diu and GirSomnathDistrists
10.	Goa	North Goa District, South Goa District
11.	Gujarat	Bhavnagar, Jamnagar, Kutch (West), Amreli District, Patan District, DahejVagraTaluka, Dahod District, Banaskantha District, Anand District (excluding area already authorized), Panchmahal District, Ahmedabad District (excluding area already authorized), Surendranagar District (excluding area already authorized) and Morbi District (excluding area already authorized), Barwala and RanpurTalukas, Navsari District (excluding area already authorized), Surat District (excluding area already authorized), TapiDistt (EAAA) and DangsDistt, Junagadh District, Kheda District (excluding area already authorized) Mahisagar District, Narmada (Rajpipla) District, Porbandar District, Surat, Bharuch, Ankleshwar, Nadiad, Navsari, Rajkot, Surendranagar, Ahmedabad City and Daskroi Area, Hazira, Valsad, Anand area including Kanjari and Vadtal Villages (in Kheda District), Gandhinagar, Mehsana, Sabarkantha, Vadodra
12.	Haryana	Sonipat, Panipat District, Yamunanagar District, Rewari District, Rohtak District, Karnal District, Ambala and Kurukshetra Districts, Bhiwani, CharkhiDadri and Mehendragarh Districts, Hisar District, Jhajjar District SonipatDisrtict (excluding area already authorized) and Jind District, Nuh and Palwal District, Kaithal District. Faridabad, Guragram District
13.	Haryana and Himachal Pradesh	Panchkula District(excluding area already authorized), Sirmaur, Shimla and Solan (excluding area already authorized) District
14.	Haryana and Punjab	Sirsa, Fatehabad and Mansa (Punjab) Districts
15.	Himachal	Bilaspur, Hamirpur and Una District,

	Pradesh	
16.	Jharkhand	East Singhbhum District, Ranchi District, Bokaro, Hazaribagh, Ramgarh, Giridih, Dhanbad, Chatra&Plamu, Saraikela, Kharsawa
17.	Karnataka	Bengaluru Rural and Urban Districts, Tumkur District, Dharwad District, Belgum District, Chitradurga and Davanagere Districts, Udupi District, Ballari And Gadag Districts, Bidar District, Dakshina Kannada District, Ramanagara District, Bagalkot, Koppal and Raichur Districts, Chikkamagaluru, Hassan and Kodagu Districts, Kalaburagi and Vijayapura Districts, Mysuru, Mandya and Chamarajanagar Districts, Uttara Kannada, Haveri and Shivamogga Districts,
18.	Kerala	Ernakulam District, Kozhikode and Wayanad Districts, Malappuram District, Palakkad and Thrissur Districts, Alapuzha, Kollam and Thiruvananthapuram Districts.
19.	Kerala and Puducherry	Kannur, Kasaragod and Mahe Districts
20.	Madhya Pradesh	Dewas, Dhar District, Bhopal and Rajgarh Districts, Guna District, Rewa District, Satna and Shahdol Districts, Indore (including Ujjain City), Gwalior, Ashoknagar District, Gwalior (excluding area already authorized) District and Sheopur District, Morena District, Raisen, Shajapur and Sehore Districts, Shivpuri District, Sidhi and Singrauli Districts, Ujjain (excluding area already authorized), Dewas (excluding area already authorized) and Indore (EAAA) District.
21.	Madhya Pradesh and Chhattisgarh	Anuppur, Bilaspur and Korba Districts
22.	Madhya Pradesh and Rajasthan	Jhabua, Banswara, Ratlam and Dungarpur Districts,
23.	Madhya Pradesh and Uttar Pradesh	Jhansi (excluding area already authorized), Bhind, Jalaun, Lalitpur and Datia Districts
24.	Maharashtra	Palghar District and Thane Rural, Raigarh District (excluding area already authorized), Pune District(excluding area already authorized), Ratnagiri District, Solapur District, Kolhapur District, Ahmednagar and Aurangabad Districts, Latur and Osmanabad Districts, Sangli and Satara Districts, Sindhudurg District, Mumbai and Greater Mumbai, Pune City Including Pimpri-Chinchwad and Adjoining Contigeneous areas Hinjewadi, Chakan, Talegaon, Thane urban and adjoining Municipalities, Nagpur Distt.
25.	Maharashtra and Gujarat	Valsad (EAAA), Dhule and Nashik Districts
26.	NCT of Delhi	National Capital Territory of Delhi (UT)
27.	Odisha	Sundargarh and Jharsuguda Districts, Balasore, Bhadrak and Mayurbhanj Districts, Ganjam, Nayagarh and Puri Districts, Khordha District, Cuttack District, Angul&Dhekanal District, Bargarh, Debagarh and Sambalpur Districts, Jagatsinghpur and Kendrapara Districts, Jaipur and Kendujhar Districts.
28.	Puducherry and Tamil Nadu	Karaikal and Nagapattinam Districts
29.	Punjab	Jalandhar, Ludhiana, Amritsar District, Bhatinda District, Rupnagar District, Fatehgarh Sahib District, SAS Nagar District(excluding area already authorized), Patiala and Sangrur Districts, Ludhiana District(excluding area already authorized), Barnala and Moga Districts, Jalandhar District (excluding area already authorized), Kapurthala and SBS Nagar Districts, Ferozepur, Faridkot and Sri Muksar Sahib Districts, Hoshiarpur and Gurdaspur Districts,
30.	Rajasthan	Kota, Barmer, Jaisalmer and Jodhpur Districts, Alwar (other than Bhiwadi) and Jaipur District, Kota District (excluding area already authorised), Baran&Chittorgarh (Only RawatbhataTaluka) district, Bhilwara and Bundi

		Districts, Chittorgarh (other than Rawatbhata Taluka) and Udaipur Districts, Dholpur District, Bhivadi (in Alwar District), Ajmer, Pali and Rajsamand Districts, Jalore and Sirohi Districts,
31.	Tamil Nadu	Kanchipuram District, Chennai and Tiruvallur Districts, Coimbatore District, Cuddalore, Nagapattinam and Tiruvarur Districts, Ramanathapuram District, Salem District, Tiruppur District,
32.	Telangana	Bhadrachalam and Khammam Districts, Jagtial, Peddapalli, Karimnagar and Rajanna Sircilla Districts, Jangaon, Jayashankar, Bhupalpally, Mahabubabad, Warangal Urban & Warangal Rural Districts, Medak, Siddipet and Sangareddy Districts, Medchal-Malkajgiri, Ranga Reddy and Vikarabad Districts, Nalgonda Suryapet and Yadadri Bhuvanagiri Districts, Hyderabad,
33.	Tripura	Gomati District, West Tripura (excluding area already authorized) District, Agartala,
34.	Uttar Pradesh	Mathura, Meerut, Allahabad, Jhansi, Saharanpur District, Bulandshahr (part) District, Bagpat District, Bulandshahr District (excluding area already authorized), Aligarh and Hathras Districts, Allahabad District (excluding area already authorized), Bhadohi and Kaushambi Districts, Amethi, Pratapgarh and Raebareilly Districts, Auraiya, Kanpur Dehat and Etawah Districts, Faizabad and Sultanpur Districts, Gorakhpur, Sant Kabir Nagar and Kushinagar Districts, Meerut District (excluding area already authorized), Muzaffarnagar and Shamli Districts, Moradabad (excluding area already authorized) District, Unnao (excluding area already authorized) District, Varanasi District, Khurja, Moradabad, Bareilly, Kanpur Agra, Lucknow, Ghaziabad and Hapur Districts, Azamgarh, Mau and Ballia Districts, Bareilly (excluding area already authorized) District, Pilibhit and Rampur Districts, Basti and Ambedkar Districts, Farrukhabad, Etah and Hardoi Districts, Gonda and Barabanki Districts, Jaunpur and Ghazipur Districts, Kanpur (excluding area already authorized) District, Fatehpur and Hamirpur Districts, Mainpuri and Kannauj Districts, Mirzapur, Chandauli and Sonbhadra Districts Shahjahanpur and Badaun Districts, Gautam Budh Nagar District,
35.	Uttar Pradesh and Rajasthan	Firozabad (Taj Trapezium Zone)
36.	Uttar Pradesh and Uttarakhand	Bijnor and Nainital Districts
37.	Uttarakhand	Dehradun District, Udham Singh Nagar District, Haridwar District,
38.	West Bengal	Burdwan District, Kolkata Municipal Corporation and Parts of Adjoining Districts, Howrah (excluding area already authorized) District and Hoogly (excluding area already authorized) District, Nadia (excluding area already authorized) District and North 24 Parganas (excluding area already authorized) District, South 24 Parganas (excluding area already authorized) District.

Source: PNGRB